

ORISSA HIGH COURT**FILING REPORT AS ON :05/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000080/2023	KARUNAKAR ROUTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
2	ARBP/0000081/2023	KARUNAKAR ROUTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
3	BLAPL/0013684/2023	PUTUL SINGH@SONKAR VS STATE OF ODISHA	SATYAPADA SHARMA VS	BANDOMUNDA /10 /2019 () //
4	BLAPL/0013685/2023	ASWINI @ RABI KUMAR DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /137 /2023 () //
5	BLAPL/0013686/2023	NARENDRA NAIK VS STATE OF ODISHA	SUDHANSU SEKHAR NAIK VS	THUAMUL RAMPUR /126 /2023 () //
6	BLAPL/0013687/2023	GOPAL PRADHAN VS STATE OF ODISHA	SYED IQBAL VS	NIMAKHANDI /245 /2023 () //
7	BLAPL/0013688/2023	EROSH SABAR VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //
8	BLAPL/0013689/2023	ASWINI SANDHA VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	DEOGARH /225 /2023 () //
9	BLAPL/0013690/2023	DEEPAK SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /207 /2023 () //
10	BLAPL/0013691/2023	MADHUSUDAN NAYAK VS STATE OF ODISHA	SOUMYA DEV RAY VS	CYBER CRIME AND ECONOMIC OFFENCES /17 /2023 () //
11	BLAPL/0013692/2023	DAMBARUDHAR PANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /22 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000034/2023

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12	BLAPL/0013693/2023	BUDHU KOLHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MAHULPADA /28 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000461/2023
13	BLAPL/0013694/2023	SUBINDU BISWAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /149 /2016 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000148/2016
14	BLAPL/0013695/2023	RAJA @ RAJIV NAYAK VS STATE OF ODISHA	BISHNU BRATA SINGH VS	SORO /390 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000808/2023
15	BLAPL/0013696/2023	SURJIT SWAIN VS STATE OF ODISHA	CHINAMAYA PRASAD BALIASINGH VS	/ /0 () //
16	BLAPL/0013697/2023	RAKESH KUMAR ROUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /207 /2023 () //
17	BLAPL/0013698/2023	ASISH @ RAKSHYAKAR DIKHIT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /427 /2023 () //
18	BLAPL/0013699/2023	SHYAM ORAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /330 /2023 () //
19	BLAPL/0013700/2023	AJAY MOHANTY @ AJAY KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	REMUNA /196 /2023 () //
20	BLAPL/0013701/2023	DUKHIRAM PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH SADAR /176 /2019 () //
21	BLAPL/0013702/2023	NAKAFUDI JUANG VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	KEONJHAR TOWN /274 /2023 () //
22	BLAPL/0013703/2023	ARTABANDHU BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 () //
23	BLAPL/0013704/2023	SANTOSH KUMAR NAT	DEBASNAN DAS	BERHAMPUR TOWN /209 /2023

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		VS	VS	()
24	BLAPL/0013705/2023	STATE OF ODISHA SUSHIL SAHU	AMIT PRASAD BOSE	// BHEDEN /161 /2019
		VS	VS	()
25	BLAPL/0013706/2023	STATE OF ODISHA RAKESH SAHOO	BIBHU PRASAD CHHUALSINGH	// / /0
		VS	VS	()
26	BLAPL/0013707/2023	STATE OF ODISHA RAJA YADAV	DEBASNAN DAS	// BERHAMPUR TOWN /209 /2023
		VS	VS	()
27	BLAPL/0013708/2023	STATE OF ODISHA TIKAMANI @ TIKA MEHER	NIRANJAN PANDA	// BAUNISUNI /15 /2022
		VS	VS	()
28	BLAPL/0013709/2023	STATE OF ODISHA MOHAN JHARA @ BUTLU	JNYANANANDA PANDA	// NARLA /155 /2023
		VS	VS	()
29	BLAPL/0013710/2023	STATE OF ODISHA IMRAN KHAN	BIDHAN CHANDRA PANIGRAHI	// DUNGURIPALI /126 /2020
		VS	VS	()
30	BLAPL/0013711/2023	STATE OF ODISHA UTTAM MOHANTY	ASHIS KUMAR DAS	// CHANDRASEKHARPUR /559 /2023
		VS	VS	()
31	BLAPL/0013712/2023	STATE OF ODISHA DIPAK MEHER	HIMANSHU SEKHAR MISHRA	// SPL.TASK FORCE /18 /2023
		VS	VS	()
32	BLAPL/0013713/2023	STATE OF ODISHA MANAS RANJAN CHINNARA @ PRADEEP	PARTHA SARATHI NAYAK	// KHANDAGIRI P.S. /459 /2023
		VS	VS	()
33	BLAPL/0013714/2023	STATE OF ODISHA SRIDHAR PATTNAIK	CHHABI BEHERA	// LINGARAJ P.S. /268 /2023
		VS	VS	()
34	BLAPL/0013715/2023	STATE OF ODISHA SUNIL MEHER	UDIT RANJAN JENA	// CYBER CRIME AND ECONOMIC OFFENCES /27 /2023
		VS	VS	()

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35	BLAPL/0013716/2023	STATE OF ODISHA BALARAM BEHERA @ BULU VS	TIRTH KUMAR SAHU VS	// CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 ()
36	BLAPL/0013717/2023	STATE OF ODISHA SAMEER PATTNAIK VS	BISHNU PRASAD PRADHAN VS	// CAPITAL P.S. /434 /2017 ()
37	BLAPL/0013718/2023	STATE OF ODISHA BIJAYA KUMAR ARISAL VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /74 /2016 ()
38	BLAPL/0013719/2023	STATE OF ODISHA NARASINGH MATTAM VS	RAJIB LOCHAN PATTNAIK VS	// SEMILLIGUDA /120 /2022 ()
39	BLAPL/0013720/2023	STATE OF ODISHA DINABANDHU ORAM VS	BYOMOKESH SAHOO VS	// RENGALI (SAMBALPUR) /203 /2022 ()
40	BLAPL/0013721/2023	STATE OF ODISHA RAHUL MUNDA VS	BYOMOKESH SAHOO VS	// MAHULPALI /48 /2018 ()
41	BLAPL/0013722/2023	STATE OF ODISHA MD. SOHAIL @ PIGGI VS	SOUMYA RANJAN DAS VS	// CHHEND /82 /2023 ()
42	BLAPL/0013723/2023	STATE OF ODISHA LAXMI MAHANTA VS	SOUMYA RANJAN DAS VS	// BARKOTE /120 /2022 ()
43	BLAPL/0013724/2023	STATE OF ODISHA SACHIN BIND VS	SOUMYA RANJAN DAS VS	// //0 ()
44	BLAPL/0013725/2023	STATE OF ODISHA AJAY JAYPURIA @ MAZGATAJAY VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /308 /2023 ()
45	BLAPL/0013726/2023	STATE OF ODISHA S.K.KABIR @ SAMMI SEKH VS	LAXMI NARAYAN PATEL VS	// DHANUPALI /330 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0013727/2023	BIKRAM MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SPL.TASK FORCE /27 /2023 () //
47	BLAPL/0013728/2023	GOLDEN CHHURIA @ KUNDAN VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /529 /2023 () //
48	BLAPL/0013729/2023	ABDUL SAHID VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	DHANUPALI /330 /2023 () //
49	BLAPL/0013730/2023	KHUNTI @ ALOK NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANTALA /331 /2022 () //
50	BLAPL/0013731/2023	SAGAR DALEI @ DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /207 /2023 () //
51	BLAPL/0013732/2023	VINOD VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //
52	BLAPL/0013733/2023	NARENDRA KONDAGORI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /177 /2023 () //
53	BLAPL/0013734/2023	UZIR SEKH VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /129 /2023 () //
54	BLAPL/0013735/2023	CHANDRASINGH PATIL @ CHANDRASINGH BHIMSINGH VS STATE OF ODISHA	CHANDRANJAN PADHY VS	SEMILLIGUDA /68 /2018 () //
55	BLAPL/0013736/2023	DANISH ANSARI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAJGANGPUR /90 /2022 () //
56	BLAPL/0013737/2023	MD. AFZAL VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAJGANGPUR /90 /2022 () //
57	BLAPL/0013738/2023	JAKTA MURMU	JYOTIRMAYA SAHOO	BARIPADA SADAR /5 /2019

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		VS	VS	()
58	BLAPL/0013739/2023	STATE OF ODISHA JAYADEV MANDAL	SANJEEV UDGATA	// MALKANGIRI /207 /2019
		VS	VS	()
59	BLAPL/0013740/2023	STATE OF ODISHA SAMPATI PATRA	CHANDANA MISHRA	// PHIRINGIA /24 /2020
		VS	VS	()
60	BLAPL/0013741/2023	STATE OF ODISHA AMARI @ AMARESH SAHU	MOHAN KUMAR SAHU	// KUNDHEIGOLA /307 /2023
		VS	VS	()
61	CMAPL/0000820/2023	STATE OF ODISHA JASOBANTA BEHERA	NIRANJAN PRASAD PATRA	// //
		VS	VS	()
62	CMAPL/0000821/2023	STATE OF ODISHA JASOBANTA BEHERA	NIRANJAN PRASAD PATRA	// //
		VS	VS	()
63	CMAPL/0000822/2023	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN	ADITYA SINGH MOHANTY	// //
		VS	VS	()
64	CMP/0001516/2023	STATE OF ODISHA VIJAYA SHANKAR SINGH DEO	SUJAY SHANKAR SINGH DEO	// //
		VS	VS	()
65	CMP/0001517/2023	PUSPA KUMARI DEVI SHAIKH SAFIULLA	MAHESWAR MOHANTY	// //
		VS	VS	()
66	CMP/0001518/2023	SHAIKH HAMIDULLA K.TAMANNA	LAXMI SHARMA	// //
		VS	VS	()
67	CMP/0001519/2023	RANGADHA BIBHAR ABANTI KUMAR MANDAL	PRASANTA KUMAR SATAPATHY	// //
		VS	VS	()
68	CMP/0001520/2023	STATE OF ODISHA SUMITRA JUADI	PRASANTA KUMAR SATAPATHY	// //
		VS	VS	()

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69	CMP/0001521/2023	PARBATI BAGARTI ASHOK KUMAR DASH VS NARAYAN DASH	DWARIKA PRASAD MOHANTY VS	// // 0 //
70	CMP/0001522/2023	KUMARIKA SAMAL VS ASHA DEI	ARUN KUMAR NAYAK VS	// 0 //
71	CMP/0001523/2023	MANMOHAN SRIMALI VS POONAM SRIMALI @ PUSHPAKAR	BHABANI SANKAR MISHRA VS	// 0 //
72	CONTC/0009591/2023	BAIKUNTHA NAYAK VS ASHOK KUMAR PANDA, O.A.S	TUSHAR KANTA NAYAK VS	// 0 //
73	CONTC/0009592/2023	RANJAN KUMAR DUTTA VS PRATIVA MANJARI DAS, D.E.O, BALASORE	adv VS	// 0 //
74	CONTC/0009593/2023	PRAKASH KUMAR GOCHHAYAT VS SUSHANTA KUMAR DASH, I.A.S.	SAIBRATA RATH VS	// 0 //
75	CONTC/0009594/2023	PRATAP KUMAR MOHANTY VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ADV. VS	// 0 //
76	CONTC/0009595/2023	SUBUDHI CHANDRA MOHANTY VS ANU GARG, PRINCIPAL SECY., W.R DEPT., BBSR	ADV VS	// 0 //
77	CONTC/0009596/2023	KSHEEROD CHANDRA MUND VS VIR VIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT., BBSR	ADV VS	// 0 //
78	CONTC/0009597/2023	NISHAN RAY VS SOMANATH SETHY, THE COMMANDANT, OSAP 5TH BN, BARIPADA	ADV VS	// 0 //
79	CONTC/0009598/2023	SANJAYA KESHARI MOHAPATRA VS BIDYADHAR PATI, TAHASILDAR, NIMAPARA	ADV. VS	// 0 //

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80	CONTC/0009599/2023	BALKRISHNA SABAR VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
81	CONTC/0009600/2023	SURESH KUMAR KAR VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
82	CONTC/0009601/2023	SARBESWAR BARIK VS G. MATHIVATHANAN, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
83	CONTC/0009602/2023	UMAKANTA KANDI VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
84	CONTC/0009603/2023	AKSHAYA KUMAR SWAIN VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
85	CONTC/0009604/2023	SNEHALATA PATRA VS SWADHA DEV SINGH, I.A.S	ADV VS	// 0 //
86	CONTC/0009605/2023	MADHUMITA DAS VS BALWANT SINGH, I.A.S.	UMA CHARAN MISHRA VS	// 0 //
87	CONTC/0009606/2023	OM PRAKASH MOHARANA VS BISWAJIT GHOSH, D.E.O, PURI	ADV VS	// 0 //
88	CONTC/0009607/2023	PRATAP KUMAR CHOUDHURY VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., R AND DM DEPT.	ADV. VS	// 0 //
89	CONTC/0009608/2023	BAGHRAI HEMBRAM VS SURESH KUMAR BASISTHA, I.A.S.	ADV. VS	// 0 //
90	CONTC/0009609/2023	HARIHAR NAYAK, VS SUBRAT KUMAR SAHOO, I.A.S	ADV VS	// 0 //
91	CONTC/0009610/2023	DILLIP KUMAR DASH	ADV	//

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		VS	VS	0
		ROOPA ROSHAN SAHOO, I.A.S		//
92	CONTC/0009611/2023	M/S. AVR INFRA TECH PVT. LTD, BALANGIR	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S		//
93	CONTC/0009612/2023	DR. MANAS RANJAN BISWAL	ADV.	//
		VS	VS	0
		DR. ABINASH ROUT, ADMINISTRATIVE OFFICER, SCB MEDICAL COLLEGE, CUTTACK		//
94	CONTC/0009613/2023	M/S K.K. AND SONS, BALANGIR	ADV	//
		VS	VS	0
		SANJAYA KUMAR SINGH, COMMNR. CUM SECY. TO GOVT., RURAL DEVELOPMENT, BBSR		//
95	CONTC/0009614/2023	SANTOSH KUMAR MOHANTY	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	CONTC/0009615/2023	ABAKASH SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0009616/2023	PRABHAT KUMAR MISHRA	ADV.	//
		VS	VS	0
		C.J. VENUGOPAL, I.A.S.		//
98	CONTC/0009617/2023	SUDHAKARA MOHARANA	ADV.	//
		VS	VS	0
		C.J. VENUGOPAL, I.A.S.		//
99	CONTC/0009618/2023	NIRANJAN SAHU	ADV.	//
		VS	VS	0
		C.J. VENUGOPAL, I.A.S.		//
100	CONTC/0009619/2023	ASHOK KUMAR NAIK	GYANARANJAN SETHI	//
		VS	VS	0
		AWASTHI S., I.A.S.		//
101	CONTC/0009620/2023	OM PRAKASH MUNDA	ADV.	//
		VS	VS	0
		SUNIL BANSAL, I.P.S.		//
102	CONTC/0009621/2023	ISWAR CHANDRA NAYAK	ADV	//
		VS	VS	0

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103	CONTC/0009622/2023	HEMANTA KUMAR SINGH, O.R.S GAJENDRA NATH BARIK VS	ADV VS	// // ()
104	CONTC/0009623/2023	SALINI PANDIT, I.A.S SUNIL KUMAR GHOSH VS	ADV VS	// // ()
105	CONTC/0009624/2023	TAPAN KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BALASORE JAGAN MOHAN PANDA VS	ADV. VS	// // ()
106	CONTC/0009625/2023	BISWA BINAYAK MANGARAJ, DIRECTOR OF EXAMINATION, B.P.U.T., ROURKELA MINAKHI GARABADU VS	ADV. VS	// // ()
107	CONTC/0009626/2023	SANJAYA KUMAR SINGH, I.A.S. TARANISEN SAHU VS	ADV. VS	// // ()
108	CONTC/0009627/2023	ANU GARG, I.A.S. DURYODHAN MANTRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
109	CONTC/0009628/2023	ASWATHI S, I.A.S. P.PRASANNA KUMAR PATRO VS	PRABHU PRASANNA BEHERA VS	// // ()
110	CONTC/0009629/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEVELOPMENT DEPT. DR. SATYA SWARUP PATNAIK VS	AVIJIT MISHRA VS	// // ()
111	CONTC/0009630/2023	PROF. SANTOSH KUMAR MISRA, MS, DEON, MKCG MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR DR. PRABHU PRASAD PATNAIK VS	AVIJIT MISHRA VS	// // ()
112	CONTC/0009631/2023	PROF. SANTOSH KUMAR MISRA, MS, DEON, MKCG MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR PRASANTA KUMAR SWAIN VS	ADV. VS	// // ()
113	CONTC/0009632/2023	SATYABRATA SAHOO, I.A.S. PRADIPTA KU.SWAIN VS	ADV VS	// // ()
		ASWATHY S., I.A.S		//

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114	CONTC/0009633/2023	BJISWAJIT PRADHAN VS ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD.	ADV. VS	// 0
115	CONTC/0009634/2023	AGASTHI PRADHAN VS ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD.	ADV. VS	// 0
116	CONTC/0009635/2023	BIJAN SAHU VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL	ADV. VS	// 0
117	CONTC/0009636/2023	KSHYAMASAGAR MAJHI VS ASWATHY S., I.A.S	PRAFULLA KUMAR MOHAPATRA VS	// 0
118	CONTC/0009637/2023	SUBRAT PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL	ADV. VS	// 0
119	CONTC/0009638/2023	ANJALI BHOI VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER	ADV VS	// 0
120	CONTC/0009639/2023	SURYAKANTA PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL	ADV. VS	// 0
121	CONTC/0009640/2023	PRAMOD PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL	ADV. VS	// 0
122	CONTC/0009641/2023	TILOTTAMA PRADHAN @ BEHERA VS ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD.,TALCHER	ADV VS	// 0
123	CONTC/0009642/2023	MUNA PRADHAN VS ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL	ADV VS	// 0
124	CONTC/0009643/2023	MURALI PRADHAN VS ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL	ADV VS	// 0
125	CONTC/0009644/2023	PRIYABRAT PRADHAN	ADV	//

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		VS	VS	0
126	CONTC/0009645/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL SASMITA PRADHAN	ADV	//
		VS	VS	0
127	CONTC/0009646/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL KRUSHNA CHANDRA SAHOO	ADV	//
		VS	VS	0
128	CONTC/0009647/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL DILLIP PRADHAN	ADV	//
		VS	VS	0
129	CONTC/0009648/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD.,TALCHER BIJAY PRADHAN	ADV	//
		VS	VS	0
130	CONTC/0009649/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL HARMOHAN PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0009650/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL RAKESH KUMAR PRADHAN	ADV	//
		VS	VS	0
132	CONTC/0009651/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL MADHAB NAIK	ADV	//
		VS	VS	0
133	CONTC/0009652/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER SUMAN BEHERA	ADV.	//
		VS	VS	0
134	CONTC/0009653/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL AMULYA BEHERA	ADV	//
		VS	VS	0
135	CONTC/0009654/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL PRADEEP PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0009655/2023	ASHOK KUMAR DHAL, G.M, MAHANADI COAL FIELDS L.T.D., ANUGUL PRASANTA BHOI	ADV.	//
		VS	VS	0

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137	CONTC/0009656/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL SANJAYA PRADHAN VS	ADV ADV VS	// // ()
138	CONTC/0009657/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER ANIRUDHA PRADHAN VS	ADV ADV VS	// // ()
139	CONTC/0009658/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD.,TALCHER PINKU NAIK VS	ADV. ADV. VS	// // ()
140	CONTC/0009659/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL CHAKRADHAR PRADHAN VS	ADV ADV VS	// // ()
141	CONTC/0009660/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER SAGAR BEHERA VS	ADV. ADV. VS	// // ()
142	CONTC/0009661/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL NARAYAN BHOI VS	ADV ADV VS	// // ()
143	CONTC/0009662/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER TIKAN KUMAR SAHOO @ TIKAN SAHOO VS	ADV ADV VS	// // ()
144	CONTC/0009663/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER BAURIBANDHU NAIK VS	ADV. ADV. VS	// // ()
145	CONTC/0009664/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL SAROJ PRADHAN VS	ADV ADV VS	// // ()
146	CONTC/0009665/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., TALCHER CHATURBHUJA PRADHAN VS	ADV. ADV. VS	// // ()
147	CONTC/0009666/2023	ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL DUSHMANTA PRADHAN VS	ADV. ADV. VS	// // ()
		ASHOK KUMAR DHAL, GENERAL MANAGER, MAHANADI COAL FIELDS LTD., ANGUL		//

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148	CONTR/0000061/2023	BIJAYA KUMAR PRADHAN VS RAHUL JAIN, SUPERINTENDENT OF POLICE, NAYAGARH	ADV VS	NAYAGARH SADAR /151 /2018 ()
149	CRLA/0001318/2023	RANJAN KISHORE BEHERA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	// VIGILANCE PS (BERHAMPUR) /30 /2019 ()
150	CRLA/0001319/2023	SUNIL GOUDA VS STATE OF ODISHA	NRUSINGHA NARAYAN MOHAPATRA VS	// BAIDYANATHPUR /296 /2022 ()
151	CRLA/0001320/2023	MASRUR ALAM @ MASRUR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// TAISARA /164 /2023 ()
152	CRLA/0001321/2023	PREMRAJ PODH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /279 /2023 ()
153	CRLA/0001322/2023	JASHOBANTY BEHERA VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	// VIGILANCE PS (BERHAMPUR) /6 /2017 ()
154	CRLA/0001323/2023	UPENDRA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PURUNABAZAR /183 /2018 ()
155	CRLA/0001324/2023	ILU DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BASTA /146 /2020 ()
156	CRLA/0001325/2023	SANTOSH BRATA DAKUA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// BORIGUMMA /145 /2023 ()
157	CRLA/0001326/2023	CH. SHYAM SUNDAR PATRA VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	// VIGILANCE PS (BERHAMPUR) /37 /2008 ()
158	CRLMC/0005271/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	// / /0 ()
159	CRLMC/0005272/2023	RANJAN MALIK	UDIT RANJAN JENA	// BASUDEVPUR /50 /2020

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0005273/2023	SATYANANDA SAHU	BIDESH RANJAN BEHERA	NALCO /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0005274/2023	KANHU CHARAN MALLIK	PRADIPTA KISHORE BHUYAN	BALICHANDRAPUR /217 /2013
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0005275/2023	GUDDAN KERKETTA @ AKASH KERKETTA	SOUMYA RANJAN DAS	UDITNAGAR /266 /2019
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0005276/2023	RAJAN DAS	SAPAN KUMAR LENKA	RAJKANIKA /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0005277/2023	KALIA PRADHAN @ KALU CHARAN PRADHAN	SUJIT KUMAR PATTNAIK	KODALA /461 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0005278/2023	SUNIL PALATA	JYOTIRMAYA SAHOO	KODALA /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0005279/2023	ANITA BEHERA	PRAVASH CH JENA	DHAMNAGAR /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0005280/2023	TUNI PRADHAN	PRAVASH CH JENA	FATEGARH /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0005281/2023	ANITA BEHERA	PRAVASH CH JENA	DHAMNAGAR /422 /2022
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0005282/2023	ANITA BEHERA	PRAVASH CH JENA	DHAMNAGAR /410 /2023
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0005283/2023	CHANDRAKANTA SWAIN	SATYAJIT MOHAPATRA	DHENKANAL TOWN /121 /2016
		VS	VS	()

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171	CRLMC/0005284/2023	STATE OF ODISHA INTERLINK PVT. LTD. VS UNION OF INDIA (C.B.I.)	DEVASHIS PANDA VS	// /0 ()
172	CRLMC/0005285/2023	RAJAT CHOUDHURY VS UNION OF INDIA	BIBHU PRASAD DAS VS	// /0 ()
173	CRLMP/0002417/2023	LINGARAJ BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// /0 ()
174	CRLMP/0002418/2023	BHAGIRATHI BEJA VS STATE OF ODISHA	A.C.RATH VS	// /0 ()
175	CRLMP/0002419/2023	DAITARY SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// /0 ()
176	CRLMP/0002420/2023	BISWANATH NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// /0 ()
177	CRLMP/0002421/2023	KAINTA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// /0 ()
178	CRLMP/0002422/2023	KRISHNARANI HALDAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
179	CRLMP/0002423/2023	ARUNDHATI MISHRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// /0 ()
180	CRLMP/0002424/2023	SOUMYARANJAN PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// /0 ()
181	CRLMP/0002425/2023	ZANNAT ARA BEGUM VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// /0 ()

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182	CRLMP/0002426/2023	SATYA GOPAL MOHANTY VS STATE OF ODISHA	D.MOHAPATRA VS	//0 () //
183	CRLMP/0002427/2023	INDRA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
184	CRLREV/0000647/2023	BHAGYALAXMI PANDA VS MANOJ KUMAR BEHERA	SANJAY KUMAR PATTANAİK VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Puri) CRREV/0000029/2023
185	CRLREV/0000648/2023	CHANDAN KUMAR GIRI @ CHANDAN GIRI VS LAXMIPRIYA DAS	SRIDHARA SAHU VS	//0 () //
186	CRLREV/0000649/2023	HARI KRUSHNA MAHANTY VS STATE OF ODISHA	AKASH BHUYAN VS	KORAPUT TOWN /48 /2016 () //
187	CRLREV/0000650/2023	AMIYA KUMAR MOHANTY @ NIKIN @ AMIYA MOHANTY VS STATE OF ODISHA	ANURMAYA SAHOO VS	BHANJANAGAR /49 /2021 () //
188	FAO/0000551/2023	GOVERNING BODY OF BALIKUDA WOMENS DEGREE COLLEGE @ BALIKUDA VS BASANTA KUMAR BISWAL	PRATAP KUMAR MOHAPATRA VS	// () //
189	GUAP/0000015/2023	MAMATA KUMARI SAHOO VS ARPITA SAHOO	LALITENDU MISHRA VS	// () //
190	LAA/0000047/2023	ARUN KUMAR BEHERA VS ZONE OFFICER CUM LAND ACQUISITION COLLECTOR ANANDAPUR BARRAGE PROJECT, SALAPADA	SUBHRANSU BHUSAN MOHANTY VS	// () //
191	MACA/0001195/2023	ARUN KUMAR PRADHAN VS BHAGYADHAR RAY	SUSANT KUMAR MOHANTY VS	// () //
192	OTAPL/0000004/2023	PRINCIPAL COMMISSIONER,CENTRAL EXCISE CUSTOMS AND SERVICE TAX,BHUBANESHWAR VS M/S. MAITHAN ISPAT LIMITED	UJJWAL KISHOR BHUSAN SINGH VS	(CENTRAL TAX AND CUSTOM) () //
193	RPFAM/0000421/2023	PRATAP KUMAR SETHY	SATYAJIT MOHAPATRA	//

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		VS	VS	0
194	RPFAM/0000422/2023	SASMITA SETHY ANUP MOHAN SAHU @ GAURANGA SAHU	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
195	RPFAM/0000423/2023	MAMATA PRADHAN @ SAHU SARAT KUMAR MANAHIRA	ABHILASH MISHRA	//
		VS	VS	0
196	RPFAM/0000424/2023	SONY BAG @ MANAHIRA SUDHANSU SEKHAR DIXIT	PRASANNA KUMAR PANDA	//
		VS	VS	0
197	RSA/0000520/2023	MADHURI MISHRA ROSHAN BEGUM	ARUN KUMAR MISHRA	//
		VS	VS	0
198	RSA/0000521/2023	DAMAYANTI NAYAK SK. ABDUL KALIM	SUKANTA KUMAR NAYAK	//
		VS	VS	0
199	RVWPET/0000460/2023	ZAFAR MOHAMMAD APURBA RANJAN TRIPATHY	AJIT KUMAR TRIPATHY	//
		VS	VS	0
200	TRP(C)/0000412/2023	NANDITA MOHANTY ANANTA KUMAR SAHU	SURYAKANTA DWIBEDI	//
		VS	VS	0
201	WA/0002975/2023	MAMATA SAHU STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
202	WA/0002976/2023	DR.AJAYA KUMAR NAYAK STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
203	WA/0002977/2023	KALPALATA MISHRA STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//
		VS	VS	0
204	WP(C)/0039741/2023	CHINMAY KUMAR PARHI SWAPNESWAR DASH	HARIPADA MOHANTY	//
		VS	VS	0

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205	WP(C)/0039742/2023	STATE OF ODISHA SANTOSH KUMAR DASH VS	HARIPAD MOHANTY VS	// // ()
206	WP(C)/0039743/2023	STATE OF ODISHA DEVJANI BHUYAN VS	ABAKASH NANDA VS	// // ()
207	WP(C)/0039744/2023	STATE OF ODISHA SOUMEN CHAKRABORTY VS	AJIT KUMAR ROY VS	// // ()
208	WP(C)/0039745/2023	SUPDT., BBSR III CIRCLE JYOTI RANJAN BEHERA VS	AJIT KUMAR ROY VS	// // ()
209	WP(C)/0039746/2023	CT AND GST OFFICER, BBSR II KAMITA GIRI VS	SATYABRATA SENAPATI VS	// // ()
210	WP(C)/0039747/2023	STATE OF ODISHA MARKANDA DAS VS	LAXMI KANTA MOHANTY VS	// // ()
211	WP(C)/0039748/2023	STATE OF ODISHA BABLU KUMAR JAIN VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0039749/2023	STATE OF ODISHA BALARAM SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()
213	WP(C)/0039750/2023	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	SUBASH CHANDRA ACHARYA VS	// // ()
214	WP(C)/0039751/2023	KOTAK MAHINDRA BANK, BBSR BABLU KUMAR JAIN VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0039752/2023	STATE OF ODISHA BABLU KUMAR JAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// // () //

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216	WP(C)/0039753/2023	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
217	WP(C)/0039754/2023	BABLU KUMAR JAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0039755/2023	BABLU KUMAR JAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0039756/2023	RAMAKANTA GHADAI VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	// 0 //
220	WP(C)/0039757/2023	BABLU KUMAR JAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0039758/2023	JAYANTA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	WP(C)/0039759/2023	RANJIT KUMAR DAS VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //
223	WP(C)/0039760/2023	PADMAN SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	WP(C)/0039761/2023	SRIDHAR BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
225	WP(C)/0039762/2023	M/S SRI SAI CONSTRUCTIONS, BBSR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
226	WP(C)/0039763/2023	AJIT KUMAR DAS VS SASMITA RANI SATAPATHY	BIBEKANANDA BHUYAN VS	// 0 //
227	WP(C)/0039764/2023	REENA MAHARANA	BIBEKANANDA BHUYAN	//

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		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0039765/2023	SANGITA MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0039766/2023	S.K.YUSUF	SUSANTA KUMAR MOHANTY	//
		VS	VS	0
		A.O, CANARA BANK, CUTTACK		//
230	WP(C)/0039767/2023	PRAMOD KUMAR MAHAPATRO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0039768/2023	SASHASHMITA MOHAPATRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR		//
232	WP(C)/0039769/2023	NARMADA SA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0039770/2023	BISHNU PRIYA MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0039771/2023	PRAVAKAR NANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0039772/2023	USHA RANI NANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0039773/2023	NILANCHAL DASH	SANDHYARANI PANI	//
		VS	VS	0
		THE COMMISSIONER CUM SECY, DEPTT. OF HIGHER EDUCATION, ODISHA		//
237	WP(C)/0039774/2023	SANTOSH KUMAR ACHARYA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0039775/2023	MANU PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0

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239	WP(C)/0039776/2023	STATE OF ODISHA SRIKANTA KUMAR PANY VS	SHARMISTHA SAMAL VS	// // ()
240	WP(C)/0039777/2023	STATE OF ODISHA KHURDA SCHOOL OF NURSING, KHURDA VS	DEVI PRASAD DASH VS	// // ()
241	WP(C)/0039778/2023	THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA, BBSR NEELAKANTHA BHATRA VS	DEEPANKAR PANIGRAHY VS	// // ()
242	WP(C)/0039779/2023	STATE OF ODISHA MANAS RANJAN MEHER VS	GAGAN BIHARI SINGH VS	// // ()
243	WP(C)/0039780/2023	STATE OF ODISHA APARNA SINHA @ APARNA MISHRA VS	SAMEER KUMAR DAS VS	// // ()
244	WP(C)/0039781/2023	STATE OF ODISHA RAMANATH PANIGRAHI VS	SANDHYARANI PANI VS	// // ()
245	WP(C)/0039782/2023	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. RABINDRA NATH SAHOO VS	AMITAV TRIPATHY VS	// // ()
246	WP(C)/0039783/2023	STATE OF ODISHA PRAMODA KUMAR SAMAL VS	SHARMISTHA SAMAL VS	// // ()
247	WP(C)/0039784/2023	STATE OF ODISHA SUKADEV THAKUR VS	SHARMISTHA SAMAL VS	// // ()
248	WP(C)/0039785/2023	STATE OF ODISHA LAKHMI NARAYANA RATHA VS	SANDHYARANI PANI VS	// // ()
249	WP(C)/0039786/2023	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA MADHUSUDAN PATTANAİK VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
		THE SECY., B.D.A., BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0039787/2023	DUSMANT KUMAR BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0039788/2023	ASIF HUSAIN VS THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// 0 //
252	WP(C)/0039789/2023	JAYANTI DEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0039790/2023	SAROJ KUMAR TANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
254	WP(C)/0039791/2023	SANJUKTA DEBI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0039792/2023	BIKRAM KISHOR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
256	WP(C)/0039793/2023	MAMATA KUMARI PADHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
257	WP(C)/0039794/2023	GAYATRI OTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0039795/2023	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
259	WP(C)/0039796/2023	RADHA MOHAN PADHEE VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0039797/2023	TARINI BAHIDAR VS THE COMMISSIONER CUM SECY, DEPTT. OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// 0 //
261	WP(C)/0039798/2023	NIKUNJA BIHARI SAMAL	ITISHREE TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0039799/2023	STATE OF ODISHA KALA KANHU SETHY	SHARMISTHA SAMAL	//
		VS	VS	0
263	WP(C)/0039800/2023	STATE OF ODISHA SANDHYARANI SAMAL	ITISHREE TRIPATHY	//
		VS	VS	0
264	WP(C)/0039801/2023	STATE OF ODISHA GIRIDHARI BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
265	WP(C)/0039802/2023	STATE OF ODISHA RABINDRA KUMAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
266	WP(C)/0039803/2023	STATE OF ODISHA PUJASHREE SAMAL	GOPAL SINHA	//
		VS	VS	0
267	WP(C)/0039804/2023	STATE OF ODISHA MANOJ KUMAR SAMAL	ITISHREE TIRPATHY	//
		VS	VS	0
268	WP(C)/0039805/2023	STATE OF ODISHA SHASHI BHUSAN SAHA	SHARMISTHA SAMAL	//
		VS	VS	0
269	WP(C)/0039806/2023	STATE OF ODISHA BASANTA KUMAR SAHU	GEETANJALI MAJHI	//
		VS	VS	0
270	WP(C)/0039807/2023	STATE OF ODISHA SANTOSH KUMAR DWIBEDY	SHARMISTHA SAMAL	//
		VS	VS	0
271	WP(C)/0039808/2023	STATE OF ODISHA SITARAM PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
272	WP(C)/0039809/2023	STATE OF ODISHA MADHURI RATH	AFRAAZ SUHAIL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0039810/2023	STATE OF ODISHA RAGHUNATH MAHARANA VS	TUSHAR KANTA NAYAK VS	// // 0
274	WP(C)/0039811/2023	STATE OF ODISHA DEBANANDA DASH VS	SHARMISTHA SAMAL VS	// // 0
275	WP(C)/0039812/2023	STATE OF ODISHA RABI NARAYAN MOHANTY VS	TUSHAR KANTA NAYAK VS	// // 0
276	WP(C)/0039813/2023	STATE OF ODISHA ASHOK KUMAR NAIK VS	SHARMISTHA SAMAL VS	// // 0
277	WP(C)/0039814/2023	STATE OF ODISHA SRIPATI KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
278	WP(C)/0039815/2023	STATE OF ODISHA RATAN KUMAR MEHER VS	SHARMISTHA SAMAL VS	// // 0
279	WP(C)/0039816/2023	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// // 0
280	WP(C)/0039817/2023	STATE OF ODISHA LALITA BHOI VS	SHARMISTHA SAMAL VS	// // 0
281	WP(C)/0039818/2023	STATE OF ODISHA SRINIBAS PANDA VS	ALOK KUMAR DAS VS	// // 0
282	WP(C)/0039819/2023	STATE OF ODISHA SUKANTA KESHARI DAS VS	ALOK KUMAR DAS VS	// // 0
283	WP(C)/0039820/2023	STATE OF ODISHA BIJAY KUMAR GANTAYAT VS THE COMMNR. LR AND S, CUTTACK	AMIT PRASAD BOSE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0039821/2023	AJIT KERKETA VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	SAROJ KUMAR MISHRA VS	// 0 //
285	WP(C)/0039822/2023	JANANI PRADHAN VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	SAROJ KUMAR MISHRA VS	// 0 //
286	WP(C)/0039823/2023	BIRUPAKSHYA BEHERA VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	SAROJ KU. MISHRA VS	// 0 //
287	WP(C)/0039824/2023	VINOD AGARWAL VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
288	WP(C)/0039825/2023	GANESH PRADHAN VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	SAROJ KUMAR MISHRA VS	// 0 //
289	WP(C)/0039826/2023	JAYANTI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
290	WP(C)/0039827/2023	ANANTA KUMAR KHATUA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
291	WP(C)/0039828/2023	N.V.JAYAPRAKASH RAO PATNAIK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
292	WP(C)/0039829/2023	UDAYANATH BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
293	WP(C)/0039830/2023	VINOD AGARWAL VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
294	WP(C)/0039831/2023	SIMIDRI PANIGRAHY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
295	WP(C)/0039832/2023	SRINIBAS JENA	AMITABH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0039833/2023	KANHU CHARAN SAHOO	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0039834/2023	MANORANJAN MISHRA	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0039835/2023	ARABINDA PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0039836/2023	M/S. D.D.BUILDERS LTD., KHURDA	PIYUSH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0039837/2023	M/S SHAHARA ROADWAYS, KEONJHAR	AVIJIT PAL	//
		VS	VS	0
		BANK OF BARODA, CUTTACK		//
301	WP(C)/0039838/2023	M/S. RASHMI AGENCY, CUTTACK.	KAJAL SAHOO	//
		VS	VS	0
		DEPUTY COMMNR OF STATE TAX, CT AND GST CIRCLE, CUTTACK.		//
302	WP(C)/0039839/2023	M/S. D.D.BUILDERS LTD., KHURDA	PIYUSH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0039840/2023	BIDHUBHUSAN SETHI	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0039841/2023	MAHESWAR DAS	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0039842/2023	M/S. ACRUX REALCON PVT. LTD., KHURDA	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0039843/2023	RABINARAYAN DAS CHOUDHARY	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0039844/2023	STATE OF ODISHA SHANTILATA MOHARANA VS	CHITTA RANJAN PATNAIK VS	// // 0
308	WP(C)/0039845/2023	STATE OF ODISHA M/S. ACRUX REALCON PVT. LTD., KHURDA VS	BANSHIDHAR BAUG VS	// // 0
309	WP(C)/0039846/2023	STATE OF ODISHA BIJAY MALIK VS	BIBHU PRASAD DAS VS	// // 0
310	WP(C)/0039847/2023	STATE OF ODISHA SUDHIR BAGH VS	NIRANJAN LENKA VS	// // 0
311	WP(C)/0039848/2023	STATE OF ODISHA JANAK LUHAR @ PADHAN VS	KIRTAN DANG VS	// // 0
312	WP(C)/0039849/2023	UNION OF INDIA K. MAHALAXMI PATRO VS	SISIR KUMAR PATNAIK VS	// // 0
313	WP(C)/0039850/2023	THE GOVT. OF INDIA DR. SURYAKANTI NAYAK VS	ADHIRAJ MOHANTY VS	// // 0
314	WP(C)/0039851/2023	STATE OF ODISHA RATIKANTA DASH VS	KISHORE CHANDRA PRADHAN VS	// // 0
315	WP(C)/0039852/2023	STATE OF ODISHA SUKRU PENTHIA VS	ACHYUTA NANDA ROURAY VS	// // 0
316	WP(C)/0039853/2023	STATE OF ODISHA CHITRASEN MAHANTA VS	TUSAR KANTA MAHANTA VS	// // 0
317	WP(C)/0039854/2023	STATE OF ODISHA SHAIKH MAQUSUDE VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0039855/2023	BINOD CHANDRA BEJ VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
319	WP(C)/0039856/2023	JAYADEV PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0039857/2023	AUROBINDA ROUL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0039858/2023	PRATIK PATRA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
322	WP(C)/0039859/2023	DR. PRASANTA KUMAR SAHOO @ SAHU VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
323	WP(C)/0039860/2023	DEEPAK KUMAR SAHU VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
324	WP(C)/0039861/2023	CHITRASEN MAJHI VS A.O., CANARA BANK, BERHAMPUR 1	SUDEEP KUMAR SARANGI VS	// 0 //
325	WP(C)/0039862/2023	RAGHUNATH GOCHHIKAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
326	WP(C)/0039863/2023	LAXMAN NAIK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
327	WP(C)/0039864/2023	DEBENDRA BARAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
328	WP(C)/0039865/2023	PADMA CHARAN SUBUDHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
329	WP(C)/0039866/2023	SASHIKANTA JENA	BADRINARAYAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0039867/2023	GIRJA SURUJAL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0039868/2023	GKF NURSING INSTITUTE, KHURDA	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0039869/2023	ROJALINI BHUYAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0039870/2023	BHAGIRATHI ROUT	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0039871/2023	RAJESH KUMAR PARIDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0039872/2023	NAGENDRA KUMAR ROUT	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0039873/2023	GANESH RAM AGRAWAL	ANJAN KUMAR BISWAL	//
		VS	VS	0
		MANAGING DIRECTOR, KHURDA		//
337	WP(C)/0039874/2023	SASMITA BARIK	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0039875/2023	DALIMBA GAMANGO	SATYABADI MANTRY	//
		VS	VS	0
		RAMESH CHANDRA MAJHI		//
339	WP(C)/0039876/2023	SANJUKTA BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0039877/2023	BANAMALI MAHANTA	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0039878/2023	STATE OF ODISHA INDIAN ORPHAN MISSION (IOM), BHAWANIPATNA	MANOJ KUMAR FOGLA	//
		VS	VS	()
342	WP(C)/0039879/2023	COMMN. OF INCOME TAX, HYDERABAD SANJAYA KUMAR MAHANTA	LAXMIKANTA MOHANTY	//
		VS	VS	()
343	WP(C)/0039880/2023	STATE OF ODISHA JAI KRUSHNA SAHU	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
344	WP(C)/0039881/2023	STATE OF ODISHA INDIAN ORPHAN MISSION (IOM), BHAWANIPATNA	MANOJ KUMAR FOGLA	//
		VS	VS	()
345	WP(C)/0039882/2023	COMMN. OF INCOME TAX, HYDERABAD SARAT KUMAR TAREI	SUSANTA KUMAR JETHY	//
		VS	VS	()
346	WP(C)/0039883/2023	STATE OF ODISHA M/S. ESSAY CATRER, BBSR	KOUSIK ANANDA GURU	//
		VS	VS	()
347	WP(C)/0039884/2023	ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BBSR SADU CHARAN BEHERA	RANJIT MOHANTY	//
		VS	VS	()
348	WP(C)/0039885/2023	STATE OF ODISHA BIKALI CHARAN JENA	RANJIT MOHANTY	//
		VS	VS	()
349	WP(C)/0039886/2023	STATE OF ODISHA KALPANA BARLA	KOUSIK ANANDA GURU	//
		VS	VS	()
350	WP(C)/0039887/2023	STATE OF ODISHA M/S JUDHISTHIR SAHOO, BOLANGIR	MADHAB LAL AGARWAL	//
		VS	VS	()
351	WP(C)/0039888/2023	CHIEF COMMN. OF CT AND GST, CUTTACK SANUJ PRADHAN	SATYAJIT MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0039889/2023	DR. PRADEEP KUMAR PAIKRAY VS STATE OF ODISHA	AVIJIT PATNAIK VS	// () //
353	WP(C)/0039890/2023	RAJANI NAIK VS DAIMLER FINANCE SERVICES INDIA PVT. LTD (DFSI) CHENAI	BHABANI SANKAR MISHRA VS	// () //
354	WP(C)/0039891/2023	LIPIRANI SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //
355	WP(C)/0039892/2023	SNIGDHA KUNAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //
356	WP(C)/0039893/2023	PRAKASH CHANDRA SHARMA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
357	WP(C)/0039894/2023	SHIBA PRASAD SARANGI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
358	WP(C)/0039895/2023	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
359	WPCRL/0000155/2023	SARAT KUMAR PANIGRAHI VS UNION OF INDIA	SUSANTA KUMAR TRIPATHY VS	//0 () //
360	ABLAPL/0014376/2023	BENUDHAR SAHOO VS STATE OF ODISHA	SITAKANTA HOTA VS	NACHUNI /306 /2023 () //
361	ABLAPL/0014377/2023	RASHMI RANJAN PARIDA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /632 /2023 () //
362	ABLAPL/0014378/2023	HARESH PARIDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DHARMASALA /101 /2023 () //
363	ABLAPL/0014379/2023	SIBA SIKARI	ABHAYA KUMAR PARIDA	BHAWANIPATNA TOWN /423 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014380/2023	SURENDRA PANDA @ SURENDRA KUMAR PANDA	LAXMI NARAYAN PATEL	AINTHAPALI /477 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014381/2023	NAVLESH KUMAR	BHARAT BHUSAN ROUSTRAY	//0
		VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		STATE OF ODISHA		TR/0000002/2023
366	ABLAPL/0014382/2023	LAXMIKANTA MOHAPATRA @ LAKSHMI KANTA MOHAPATRA	BHARAT BHUSAN ROUSTRAY	BANAPUR P.S. /362 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014383/2023	AKSHAYA KUMAR CHAND	PRAKASH KUMAR MISHRA	CHITRAKONDA /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014384/2023	BOMBEI BHOI @ PRATAP KUMAR BHOI	ROHIT RANJAN RAY	KHURDA SADAR /273 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014385/2023	SOUMYA RANJAN NAYAK @ SOMANATH BEHERA @ SOUMYA RANJAN BEHERA	ROHIT RANJAN RAY	KHURDA MODEL /662 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014386/2023	BENU BALIARSINGH @ BENUDHAR BALIARSINGH	ROHIT RANJAN RAY	KHURDA SADAR /304 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014387/2023	K. BHAGABAN REDDY @ TOFAN REDDY	TAPAS KUMAR ACHARYA	KODALA /499 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014388/2023	K. BHAGABAN REDDY @ TOFAN REDDY	TAPAS KUMAR ACHARYA	KODALA /497 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014389/2023	SARATHI KANTA DASH	ASWINI KUMAR DASH	SINDHIKELA PS /104 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014390/2023	RAJ KUMAR BALIARSINGH	GOURI KUMAR RATH	KOTOAGARH /20 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014391/2023	STATE OF ODISHA ABDUL MANNU KHAN @ MANNU KHAN VS	GOKULANANDA SAHU VS	// PADAMPUR /315 /2023 ()
376	ABLAPL/0014392/2023	STATE OF ODISHA M. LAXMAN PATRA VS	BHABANI SANKAR DAS VS	// KHALLIKOTE /811 /2023 ()
377	ABLAPL/0014393/2023	STATE OF ODISHA DINABANDHU BEHERA VS	UDIT RANJAN JENA VS	// NILGIRI /368 /2023 ()
378	ABLAPL/0014394/2023	STATE OF ODISHA SITA @ MAMATA MANIA VS	JYOTI PATNAIK VS	// BEGUNIA P.S. /84 /2023 ()
379	ABLAPL/0014395/2023	STATE OF ODISHA TUSHAR KANTA PALLAI @ KALU PALLAI VS	ANURAG PATI VS	// JANKIA P.S. /430 /2023 ()
380	ABLAPL/0014396/2023	STATE OF ODISHA BIKASH THAPA VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH /236 /2023 ()
381	ABLAPL/0014397/2023	STATE OF ODISHA ROSHAN @ ROSHAN KUMAR SAHU VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /257 /2023 ()
382	ABLAPL/0014398/2023	STATE OF ODISHA BENUDHAR NAYAK VS	GOURI KUMAR RATH VS	// KOTOAGARH /20 /2022 ()
383	ABLAPL/0014399/2023	STATE OF ODISHA JHINTU @ JINTU PADHAN VS	SURESH KUMAR JENA VS	// DUNGURIPALI /217 /2023 ()
384	ABLAPL/0014400/2023	STATE OF ODISHA PRIYAMBADA BEHERA VS	SANGRAM RATH VS	// NIMAPADA /428 /2023 ()
385	ABLAPL/0014401/2023	STATE OF ODISHA DASHRATH JAL VS STATE OF ODISHA	SAILABALA JENA VS	// BHATILI /267 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014402/2023	JAWED QUADRI KHAN VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	TIHIDI /195 /2023 () //
387	ABLAPL/0014403/2023	CHAITANYA MEHER VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
388	ABLAPL/0014404/2023	RABINDRA PARIDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALIAPAL /311 /2023 () //
389	ABLAPL/0014405/2023	SK. ARIF VS STATE OF ODISHA	JAGANNATH KAMILA VS	KHANTAPADA /189 /2021 () //
390	ABLAPL/0014406/2023	AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /316 /2023 () //
391	ABLAPL/0014407/2023	RAM @ RAMA PRASAD SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAKTIDEUL /179 /2023 () //
392	ABLAPL/0014408/2023	D. LAXMI @ DANKANI LAXMI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	PARLAKHEMUNDI /236 /2018 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000532/2018
393	ABLAPL/0014409/2023	LIPU @ LIPAK @ MAHESWAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /195 /2023 () //
394	ABLAPL/0014410/2023	RASMI RANJAN SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /289 /2022 () //
395	ABLAPL/0014411/2023	AMIT KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SATYABADI /364 /2020 () //
396	ABLAPL/0014412/2023	SAMIT MOHANTY VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /287 /2023 () //
397	ABLAPL/0014413/2023	UMESH BHOSAGAR	PRASANTA KUMAR ROUTRAY	BARGARH /662 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0014414/2023	STATE OF ODISHA SUDHAKAR SAMANTRAY	SANTOSH KUMAR SAMANTARAY	// JANKIA P.S. /430 /2023
		VS	VS	()
399	ABLAPL/0014415/2023	STATE OF ODISHA SUBRAT KUMAR KARMI	JUGALA KISHORE PANDA	// MANAMUNDA /250 /2017
		VS	VS	()
400	ABLAPL/0014416/2023	STATE OF ODISHA ANANDA SAHU	SATYABRATA PANDA	// KANTAMAL /132 /2019
		VS	VS	()
401	ABLAPL/0014417/2023	STATE OF ODISHA SUNARAM PUTEI	JNYANANANDA PANDA	// LARAMBA /258 /2023
		VS	VS	()
402	ABLAPL/0014418/2023	STATE OF ODISHA GUPTESWAR PANDA	BIPLABA P.B. BAHALI	// TALABANIA /1 /2022
		VS	VS	()
403	ABLAPL/0014419/2023	STATE OF ODISHA SADAN SAHU @ SAJAN SAHU	SATYABRATA MOHANTY	// BAGDIA /237 /2023
		VS	VS	()
404	ABLAPL/0014420/2023	STATE OF ODISHA PRASANTA NAYAK @ PRASHANTA KUMAR NAYAKBIRAJA PRASAD NANDA		// TALCHER TOWN /794 /2023
		VS	VS	()
405	ABLAPL/0014421/2023	STATE OF ODISHA ANTARYAMI NAYAK	GOURI KUMAR RATH	// KOTOAGARH /20 /2022
		VS	VS	()
406	ABLAPL/0014422/2023	STATE OF ODISHA BUNU SWAIN @ BANABIHARI SWAIN	PARTHA SARATHI NAYAK	// BANTALA /414 /2023
		VS	VS	()
407	ABLAPL/0014423/2023	STATE OF ODISHA SRIKANTA BEHERA @ JATA	JYOTIRMAYA SAHOO	// BARIPADA SADAR /233 /2023
		VS	VS	()
408	ABLAPL/0014424/2023	STATE OF ODISHA ANATHA SAHU	JYOTIRMAYA SAHOO	// BEGUNIAPADA /497 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014425/2023	STATE OF ODISHA PAKADI @ SANTANU PANDA VS	BIKASH KARNA VS	// LINGARAJ P.S. /169 /2023 ()
410	ABLAPL/0014426/2023	STATE OF ODISHA PRASHANTA KUMAR JENA VS	DEBASISH SAMAL VS	// SINGLA /181 /2023 ()
411	ABLAPL/0014427/2023	STATE OF ODISHA TIMA NAIK @ GUDU NAIK VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /287 /2023 ()
412	ABLAPL/0014428/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	CHHABI BEHERA VS	// PAHALA /256 /2023 ()
413	ABLAPL/0014429/2023	STATE OF ODISHA PRADEEP KUMAR ROUT VS	ASHOK KUMAR BEHERA VS	// BINJHARPUR /417 /2023 ()
414	ABLAPL/0014430/2023	STATE OF ODISHA AINTHA SETHY VS	AJIT KUMAR PANDA VS	// JANKIA P.S. /430 /2023 ()
415	ABLAPL/0014431/2023	STATE OF ODISHA PUSPASHREE PUSPARAJ SETHI @ PUSPA SETHI VS	PARTHA SARATHI NAYAK VS	// BAGDIA /234 /2023 ()
416	ABLAPL/0014432/2023	STATE OF ODISHA HIMANSHU SEKHAR JENA VS	SUSANTA KUMAR TRIPATHY VS	// CYBER CRIME AND ECONOMIC OFFENCE /3 /2023 ()
417	ABLAPL/0014433/2023	STATE OF ODISHA LULU MISHRA @ SAROJ KUMAR MISHRA VS	SAIBRATA RATH VS	// BRAHMAGIRI /204 /2017 ()
418	ABLAPL/0014434/2023	STATE OF ODISHA BIRA SETHI @ BIRABAR SETHI VS	ADITI HOTA VS	// KANIHA /281 /2023 ()
419	ABLAPL/0014435/2023	STATE OF ODISHA SRIDHANTA PRADHAN VS	RASHMI RANJAN MISHRA VS	// NUAGAON /197 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014436/2023	SUVRAKANTA @ MANTU MALLIK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BINJHARPUR /155 /2022 () //
421	ABLAPL/0014437/2023	SAJAN KUMAR PRASAD VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /379 /2023 () //
422	ABLAPL/0014438/2023	PRASHANTA GEDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /632 /2023 () //
423	ABLAPL/0014439/2023	JUDHISTHIR TANDI @ JUJE VS STATE OF ODISHA	ASIT KUMAR JENA VS	SINDHIKELA PS /217 /2023 () //
424	ABLAPL/0014440/2023	MANA KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	Judambo /1 /2022 () //
425	ABLAPL/0014441/2023	EDU @ MD. DANİYAL VS STATE OF ODISHA	SOU MYA RANJAN DAS VS	UDITNAGAR /129 /2022 () //
426	ABLAPL/0014442/2023	SUNIL KUMAR ROU TRAY VS STATE OF ODISHA	ANIRUDHA DAS VS	JATNI P.S. /408 /2023 () //
427	ABLAPL/0014443/2023	LOKANATH BHOL VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	JANKIA P.S. /403 /2023 () //
428	ABLAPL/0014444/2023	SATYABAN DAS VS STATE OF ODISHA	GYANA RANJAN MISHRA VS	TOMKA /136 /2023 () //
429	ABLAPL/0014445/2023	BISWA RANJAN PATTANAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	KANAS /162 /2023 () //
430	ABLAPL/0014446/2023	ASIS @ ASIQ @ ASHIK SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /194 /2023 () //
431	ABLAPL/0014447/2023	KUMAR DEBIDUTTA SWAIN	AJIT KUMAR PANDA	BEGUNIA P.S. /415 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0014448/2023	STATE OF ODISHA SK. ATIBUL	BALGOPAL MISHRA	// KANJIPANI /105 /2023
		VS	VS	()
433	ABLAPL/0014449/2023	STATE OF ODISHA BIBHUTI NAIK	ARUN KUMAR DAS (1)	// RASOL /267 /2023
		VS	VS	()
434	ABLAPL/0014450/2023	STATE OF ODISHA ASHOK KUMAR JENA	DEBASNAN DAS	// BARAMBA /51 /2022
		VS	VS	()
435	ABLAPL/0014451/2023	STATE OF ODISHA PRATAP PRADHAN	AMLAN SHAKTI PAUL	// INFOVALLY UPD BHUBANESWAR /375 /2023
		VS	VS	()
436	ABLAPL/0014452/2023	STATE OF ODISHA BAIKUNTHA @ DURYODHANA BARIK	PRAVASH CHANDRA JENA	// FATEGARH /270 /2023
		VS	VS	()
437	ABLAPL/0014453/2023	STATE OF ODISHA BANSIDHAR @ BANSHIDHAR PARIDA	GYANENDRA KUMAR TRIPATHY	// / /0
		VS	VS	()
438	ABLAPL/0014454/2023	STATE OF ODISHA SWADHIN MAHAKUR	SUSHANTA KUMAR JOSHI	// DEOGAON /160 /2021
		VS	VS	()
439	ABLAPL/0014455/2023	STATE OF ODISHA PADMALOCHAN BEHERA @ PADMOLOCHAN BEHERA	KATYABRATA SENAPATI	// SORO /498 /2023
		VS	VS	()
440	ABLAPL/0014456/2023	STATE OF ODISHA BIKASH THAPA	BHARAT BHUSAN ROUSTRAY	// BARGARH /240 /2023
		VS	VS	()
441	ABLAPL/0014457/2023	STATE OF ODISHA MAHAMAD ARBAD @ MANGUL	BIPLABA P.B. BAHALI	// KUMBHARAPARA /232 /2020
		VS	VS	()
442	ABLAPL/0014458/2023	STATE OF ODISHA DEBASIS BARAL	DEBASNAN DAS	// BARAMBA /51 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014459/2023	STATE OF ODISHA K.BHAGABAN REDDY @ TOFAN REDDY VS	TAPAS KUMAR ACHARYA VS	// KODALA /502 /2023 ()
444	ABLAPL/0014460/2023	STATE OF ODISHA RANGANATH PARIMANIK VS	KABIRAJ PRADHAN VS	// BANAPUR P.S. /176 /2001 ()
445	ABLAPL/0014461/2023	STATE OF ODISHA LAXMIPRIYA MALLICK VS	AMBIKA PRASAD RAY VS	// KENDRAPARA SADAR /838 /2023 ()
446	ABLAPL/0014462/2023	STATE OF ODISHA ANJALI SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// MANCHESWAR P.S. /499 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 OTAPL/4/2023	PRINCIPAL COMMISSIONER,CENTRAL EXCISE CUSTOMS	SURESH KUMAR SWAIN-MP, CENTRAL T
2	9/2023 OTAPL/4/2023	PRINCIPAL COMMISSIONER,CENTRAL EXCISE CUSTOMS	SURESH KUMAR SWAIN-MP, CENTRAL T
3	83/2023 WPC(OA)/2531/2018	PRADEEP KUMAR BISHI-MP	M/S SURYA NARAYAN PATNAIK
4	193/2023 LAA/39/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
5	194/2023 LAA/39/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
6	195/2023 LAA/39/2022	BABAJI CHARAN BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
7	315/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
8	316/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
9	317/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
10	318/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
11	319/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
12	320/2023 SA/236/2001	PADMACHARAN-MP	M/S. M.MISHRA
13	379/2023 CRLMP/761/2023	MUKESH KUMAR MISHRA-MP	ALOK KUMAR MOHAPATRA
14	402/2023 CMAPL/820/2023	JASOBANTA BEHERA-MP	NIRANJAN PRASAD PATRA
15	403/2023 CMAPL/821/2023	JASOBANTA BEHERA-MP	NIRANJAN PRASAD PATRA
16	404/2023 CMAPL/822/2023	BIBHUTI BHUSAN PRADHAN-MP	ADITYA SINGH MOHANTY
17	425/2023 TRP(C)/137/2023	RANJITA KHEMUNDA-MP	JUGALA KISHORE PANDA
18	426/2023 TRP(C)/412/2023	ANANTA KUMAR SAHU-MP	SURYAKANTA DWIBEDI
19	445/2023 MATA/315/2023	MADHUSMITA SAMANTA-MP	AMIT PRASAD BOSE
20	446/2023 MATA/316/2023	MADHUSMITA SAMANT-MP	AMIT PRASAD BOSE
21	515/2023 RPFAM/421/2023	PRATAP KUMAR SETHY-MP	SATYAJIT MOHAPATRA
22	516/2023 RPFAM/422/2023	ANUP MOHAN SAHU @ GAURANGA SAHU-MP	BIBHU PRASAD TRIPATHY
23	517/2023 RPFAM/422/2023	ANUP MOHAN SAHU @ GAURANGA SAHU-MP	BIBHU PRASAD TRIPATHY
24	518/2023 RPFAM/424/2023	SUDHANSU SEKHAR DIXIT-MP	PRASANNA KUMAR PANDA
25	519/2023 RPFAM/424/2023	SUDHANSU SEKHAR DIXIT-MP	PRASANNA KUMAR PANDA
26	892/2023	SURESH KUMAR SWAIN-MP	SUKANTA KUMAR NAYAK, DEBANAN DAS

27	CRLREV/439/2023 893/2023	KRUSHNA CHANDRA PATTNAYAK-MP	DEVASHIS PANDA
28	CRLREV/419/2021 894/2023	BHAGYALAXMI PANDA-MP	SANJAY KUMAR PATTANAIAK
29	CRLREV/647/2023 895/2023	BHAGYALAXMI PANDA-MP	SANJAY KUMAR PATTANAIAK
30	CRLREV/647/2023 896/2023	CHANDAN KUMAR GIRI @ CHANDAN GIRI-MP	SRIDHARA SAHU
31	CRLREV/648/2023 897/2023	CHANDAN KUMAR GIRI @ CHANDAN GIRI-MP	SRIDHARA SAHU
32	CRLREV/648/2023 898/2023	HARI KRUSHNA MAHANTY-MP	AKASH BHUYAN
33	CRLREV/649/2023 899/2023	AMIYA KUMAR MOHANTY @ NIKIN @ AMIYA MOHANTY-MP	YOGI PIRMAYA SAHOO
34	CRLREV/650/2023 900/2023	JYOTI PRAKASH MOHANTY@JYOTI PRASAD MOHANTY-MP	PANTA NARAYAN PATTANAYAK
35	CRLREV/620/2023 1007/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
36	FAO/456/2023 1008/2023	SAMANTA PRABINA KISHORE DEV-MP	GOPINATH MISHRA
37	FAO/467/2023 1009/2023	GOVERNING BODY OF BALIKUDA WOMENS DEGREE COLLEGE	PRABIR KUMAR JAIN
38	FAO/551/2023 1010/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	HEMBALA PATI
39	FAO/500/2023 1011/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	HEMBALA PATI
40	FAO/500/2023 1448/2023	KALU HEMBRAM-MP	SUBASH CHANDRA ACHARYA
41	RSA/519/2023 1463/2023	VIJAYA SHANKAR SINGH DEO-MP	SUJAY SHANKAR SINGH DEO
42	CMP/1516/2023 1464/2023	SHAIKH SAFIULLA-MP	MAHESWAR MOHANTY
43	CMP/1517/2023 1465/2023	ABANTI KUMAR MANDAL-MP	PRASANTA KUMAR SATAPATHY
44	CMP/1519/2023 1466/2023	SUMITRA JUADI-MP	PRASANTA KUMAR SATAPATHY
45	CMP/1520/2023 1467/2023	KUMARIKA SAMAL-MP	ARUN KUMAR NAYAK
46	CMP/1522/2023 1468/2023	MANMOHAN SRIMALI-MP	BHABANI SANKAR MISHRA
47	CMP/1523/2023 1616/2023	S. VENKAT SWAMY-MP	BISWARANJAN DALAI
48	BLAPL/7150/2023 1617/2023	SRI CHANDAN MISHRA-MP	BIPIN KUMAR NAYAK
49	BLAPL/12635/2023 1618/2023	TIRA DEEP @ TILAK DEEP-MP	SATYA NARAYAN MISHRA (4)
50	BLAPL/10878/2023 1619/2023	MOHAN HARIJAN-MP	JNYANANANDA PANDA
51	BLAPL/13537/2023 1620/2023	MOJESH GAMANGO-MP	
52	BLAPL/4456/2023 1621/2023	ANGURA KANHAR-MP	
53	BLAPL/7679/2023 2131/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., MANGALABAG, D.O II-MP	
54	MACA/402/2023 2132/2023	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	
55	MACA/50/2022 2133/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
56	MACA/1165/2023 2134/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
57	MACA/1075/2023 2135/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
	MACA/1076/2023		

58	2136/2023 MACA/1195/2023	ARUN KUMAR PRADHAN-MP	SUSANT KUMAR MOHANTY
59	2137/2023 MACA/1195/2023	ARUN KUMAR PRADHAN-MP	SUSANT KUMAR MOHANTY
60	2635/2023 ABLAPL/6156/2023	ALOK KUMAR JENA-MP	
61	2636/2023 ABLAPL/12160/2023	NANDA SENAPATI @ SARAJ SENAPATI-MP	
62	2637/2023 ABLAPL/15531/2022	SIBARAM BEHERA-MP	
63	2638/2023 ABLAPL/6390/2023	BHOBA @ KULU MALLICK-MP	
64	2639/2023 ABLAPL/13688/2023	JAGANNATH SAHOO-MP	SANTOSH CHANDRA ATABUDHI
65	2640/2023 ABLAPL/12223/2023	BULU @ SOUBHAGYASHREE PARIDA @ SOUBHAGYA PARIDA	ABHIRAM KUMAR DHAR
66	2641/2023 ABLAPL/12511/2023	SITARAM SAHOO-MP	SUDEEP KUMAR SARANGI
67	2642/2023 ABLAPL/9697/2023	ENA CHARCHA-MP	SUJIT KUMAR PATTNAIK
68	2643/2023 ABLAPL/9974/2023	PRAKASH SASMAL-MP	SUJIT KUMAR PATTNAIK
69	2644/2023 ABLAPL/9832/2023	PRAKASH SASMAL-MP	SUJIT KUMAR PATTNAIK
70	2645/2023 ABLAPL/9803/2023	JATI NAHAK-MP	SUJIT KUMAR PATTNAIK
71	2646/2023 ABLAPL/13927/2023	RAMESH CHANDRA MAHANA-MP	
72	2647/2023 ABLAPL/10631/2023	SANJIB KUMAR NAHAK @ SANJIB NAYAK-MP	ANUP UDAYA SENAPATI
73	2648/2023 ABLAPL/12165/2023	SILU @ MAHAVEER NAYAK-MP	
74	2943/2023 CRLA/1318/2023	RANJAN KISHORE BEHERA-MP	BHABANI SHANKAR DASPARIDA
75	2944/2023 CRLA/1318/2023	RANJAN KISHORE BEHERA-MP	BHABANI SHANKAR DASPARIDA
76	2945/2023 CRLA/1319/2023	SUNIL GOUDA-MP	NRUSINGHA NARAYAN MOHAPATRA
77	2946/2023 CRLA/1319/2023	SUNIL GOUDA-MP	NRUSINGHA NARAYAN MOHAPATRA
78	2947/2023 CRLA/1036/2023	SAROJ BEHERA-MP	BHABANI SHANKAR DASPARIDA
79	2948/2023 CRLA/450/2022	RAM GOPAL KHEMKA-MP	SOURA CHANDRA MOHAPATRA,M/S. BIDESH RANJA
80	2949/2023 CRLA/886/2022	VINOD KUMAR-MP	DEVASHIS PANDA
81	2950/2023 CRLA/41/2008	SUBASH CH.SETHI-MP	M/S.P.K.NANDA
82	2951/2023 CRLA/41/2008	SUBASH CH.SETHI-MP	M/S.P.K.NANDA
83	2952/2023 CRLA/417/2019	SANTOSH BISWAL-MP	
84	2953/2023 CRLA/1322/2023	JASHOBANTY BEHERA-MP	ANIRUDHA DAS
85	2954/2023 CRLA/1322/2023	JASHOBANTY BEHERA-MP	ANIRUDHA DAS
86	2955/2023 CRLA/1323/2023	UPENDRA ROUT-MP	SURYAKANTA DWIBEDI
87	2956/2023 CRLA/1323/2023	UPENDRA ROUT-MP	SURYAKANTA DWIBEDI
88	2957/2023 CRLA/1324/2023	ILU DAS-MP	SURYAKANTA DWIBEDI
89	2958/2023	ILU DAS-MP	SURYAKANTA DWIBEDI

90	CRLA/1324/2023 2959/2023	CH. SHYAM SUNDAR PATRA-MP	PRASANTA KUMAR NANDA
91	CRLA/1326/2023 2960/2023	CH. SHYAM SUNDAR PATRA-MP	PRASANTA KUMAR NANDA
92	CRLA/1326/2023 3565/2023	RANJAN MALIK-MP	UDIT RANJAN JENA
93	CRLMC/5272/2023 3566/2023	SATYANANDA SAHU-MP	BIDESH RANJAN BEHERA
94	CRLMC/5273/2023 3567/2023	ANITA BEHERA-MP	PRAVASH CH JENA
95	CRLMC/5279/2023 3568/2023	TUNI PRADHAN-MP	PRAVASH CH JENA
96	CRLMC/5280/2023 3569/2023	ANITA BEHERA-MP	PRAVASH CH JENA
97	CRLMC/5281/2023 3570/2023	ANITA BEHERA-MP	PRAVASH CH JENA
98	CRLMC/5282/2023 3571/2023	RAJAT CHOUDHURY-MP	BIBHU PRASAD DAS
99	CRLMC/5285/2023 3572/2023	RAJAT CHOUDHURY-MP	BIBHU PRASAD DAS
100	CRLMC/5285/2023 8615/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
101	WA/2975/2023 8616/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
102	WA/2975/2023 8617/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
103	WA/2976/2023 8618/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
104	WA/2976/2023 8619/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
105	WA/2976/2023 8620/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
106	WA/2977/2023 8621/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
107	WA/2977/2023 8622/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
108	WA/2977/2023 19194/2023	BIBHUTI BHUSAN BEHERA-MP	NIRA SUNDAR PANDA
109	WP(C)/39753/2023 19195/2023	BIBHUTI BHUSAN BEHERA-MP	NIRA SUNDAR PANDA
110	WP(C)/39753/2023 19196/2023	JAYANTA KUMAR BEHERA-MP	MANAS PATI
111	WP(C)/39758/2023 19197/2023	PADMAN SAHU-MP	MANAS PATI
112	WP(C)/39760/2023 19198/2023	SRIDHAR BEHERA-MP	NIRA SUNDAR PANDA
113	WP(C)/39761/2023 19199/2023	SRIDHAR BEHERA-MP	NIRA SUNDAR PANDA
114	WP(C)/39761/2023 19200/2023	M/S SRI SAI CONSTRUCTIONS, BBSR-MP	AMITABH MISHRA
115	WP(C)/39762/2023 19201/2023	AJIT KUMAR DAS-MP	BIBEKANANDA BHUYAN
116	WP(C)/39763/2023 19202/2023	JITESH SHARMA-MP	M/S SOUMYA MISHRA,E.AGARWAL,B.JENA,N.SHARMA
117	WP(C)/11356/2022 19203/2023	SHASHI KANTA KHANDEI-MP	DIPTI RANJAN MOHAPATRA
118	WP(C)/39536/2023 19204/2023	S.K.YUSUF-MP	SUSANTA KUMAR MOHANTY
119	WP(C)/39766/2023 19206/2023	RABINDRA NATH SAHOO-MP	AMITAV TRIPATHY
120	WP(C)/39782/2023 19207/2023	PRAKASH KUMAR DAS-MP	SUDHANSHU SEKHAR PRATAP
	WP(C)/3722/2023		

121	19209/2023 WP(C)/39818/2023	SRINIBAS PANDA-MP	ALOK KUMAR DAS
122	19210/2023 WP(C)/34437/2023	M/S THERMAX INSTRUMENTATION LTD., PUNE-MP	SARADA PRASANNA SARANGI
123	19211/2023 WP(C)/6407/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
124	19212/2023 WP(C)/39819/2023	SUKANTA KESHARI DAS-MP	ALOK KUMAR DAS
125	19213/2023 WP(C)/19224/2022	BIDYASINI GOUDA-MP	DINESH KUMAR PANDA
126	19214/2023 WP(C)/39820/2023	BIJAY KUMAR GANTAYAT-MP	AMIT PRASAD BOSE
127	19215/2023 WP(C)/39821/2023	AJIT KERKETA-MP	SAROJ KUMAR MISHRA
128	19216/2023 WP(C)/39822/2023	JANANI PRADHAN-MP	SAROJ KUMAR MISHRA
129	19217/2023 WP(C)/39823/2023	BIRUPAKSHYA BEHERA-MP	SAROJ KU. MISHRA
130	19218/2023 WP(C)/39825/2023	GANESH PRADHAN-MP	SAROJ KUMAR MISHRA
131	19219/2023 WP(C)/39832/2023	SRINIBAS JENA-MP	AMITABH MISHRA
132	19220/2023 WP(C)/39834/2023	MANORANJAN MISHRA-MP	LALIT SAHU
133	19221/2023 WP(C)/39837/2023	M/S SHAHARA ROADWAYS, KEONJHAR-MP	AVIJIT PAL
134	19222/2023 WP(C)/39842/2023	M/S. ACRUX REALCON PVT. LTD., KHURDA-MP	BANSHIDHAR BAUG
135	19223/2023 WP(C)/39845/2023	M/S. ACRUX REALCON PVT. LTD., KHURDA-MP	BANSHIDHAR BAUG
136	19224/2023 WP(C)/39844/2023	SHANTILATA MOHARANA-MP	CHITTA RANJAN PATTNAIK
137	19225/2023 WP(C)/39231/2023	GOVERNING BODY OF BIJU PATTNAIK DEGREE COLLEGE, BILASIPADA, KALAHANDIGIRI-MP	PROF. DR. K. K. PATTNAIK
138	19226/2023 WP(C)/39851/2023	RATIKANTA DASH-MP	KISHORE CHANDRA PRADHAN
139	19227/2023 WP(C)/39850/2023	DR. SURYAKANTI NAYAK-MP	ADHIRAJ MOHANTY
140	19228/2023 WP(C)/32720/2023	SNEHAPRAVA DAS-MP	NIHAL RATH
141	19229/2023 WP(C)/13364/2016	RABINARAYAN PATTNAIK-MP	M/S.L.K.MOHANTY
142	19230/2023 WP(C)/3951/2022	KRUSHNA CHANDRA PANDA-MP	LAXMIKANTA MOHANTY
143	19231/2023 WP(C)/39854/2023	SHAIKH MAQUSUDE-MP	SATYABRATA MOHANTY
144	19232/2023 WP(C)/38940/2023	DR. NIHAR RANJAN PATRA-MP	DEBA KUMAR RATH
145	19233/2023 WP(C)/17143/2022	JANARDAN DASH-MP	
146	19234/2023 WP(C)/38161/2023	ARYA ASSOCIATE, CUTTACK-MP	PAMI RATH
147	19235/2023 WP(C)/39858/2023	PRATIK PATRA-MP	DILLIP RAY
148	19236/2023 WP(C)/4491/2018	BIJAYALAXMI MISHRA-MP	M/S.TANMAY MISHRA
149	19237/2023 WP(C)/39859/2023	DR. PRASANTA KUMAR SAHOO @ SAHU-MP	DEEPAK KUMAR PANDA
150	19238/2023 WP(C)/39861/2023	CHITRASEN MAJHI-MP	SUDEEP KUMAR SARANGI
151	19239/2023 WP(C)/39862/2023	RAGHUNATH GOCHHIKAR-MP	SAIBRATA RATH
152	19240/2023	PADMA CHARAN SUBUDHI-MP	SAIBRATA RATH

153	WP(C)/39865/2023 19241/2023	NIRANJAN PRADHAN-MP	PRAMOD KUMAR SAHOO
154	WP(C)/32178/2023 19242/2023	GIRIJA SURUJAL-MP	RANJIT SAMAL
155	WP(C)/39867/2023 19243/2023	BABURAM MALIK-MP	PRAVASH CHANDRA JENA
156	WP(C)/32328/2023 19244/2023	DALIMBA GAMANGO-MP	SATYABADI MANTRY
157	WP(C)/39875/2023 19245/2023	INDIAN ORPHAN MISSION (IOM), BHAWANIPATNA-MP	MANOJ KUMAR FOGLA
158	WP(C)/39878/2023 19246/2023	INDIAN ORPHAN MISSION (IOM), BHAWANIPATNA-MP	MANOJ KUMAR FOGLA
159	WP(C)/39881/2023 19247/2023	BINODINI INFRASTRUCTRE PVT. LTD., KALAHANDI-MP	PRABODHA CHANDRA NAYAK
160	WP(C)/37679/2023 19248/2023	M/S. ESSAY CATRER, BBSR-MP	KOUSIK ANANDA GURU
161	WP(C)/39883/2023 19249/2023	ANIL KUMAR CHOUDHURY-MP	DINESH KUMAR PANDA
162	WP(C)/26081/2019 19250/2023	M/S JUDHISTHIR SAHOO, BOLANGIR-MP	MADHAB LAL AGARWAL
163	WP(C)/39887/2023 19251/2023	SANUJ PRADHAN-MP	SATYAJIT MOHAPATRA
164	WP(C)/39888/2023 19252/2023	ADITYA NARAYAN MOHANTY-MP	SUKANTA KUMAR MISHRA
165	WP(C)/34371/2022 19253/2023	PRAKASH CHANDRA SHARMA-MP	SHASHI BHUSAN JENA
166	WP(C)/39893/2023 19254/2023	RANJAN KUMAR MAHANTA-MP	SHASHI BHUSAN JENA
	WP(C)/39895/2023		